

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION No. 170/00026/2018

IN

ORIGINAL APPLICATION NO.170/00808/2016

DATED THIS THE 14TH DAY OF SEPTEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Sri B.N. Gnanadeva Rao

Aged 65 years,

S/o Late Naassingha Rao,

31/2 Muneeswara Layout,

R.T. Nagar,

Bangalore - 56032

.....Petitioner

(By Advocate Shri V.V. Balan)

Vs.

Shri Charles Lobo

Chief Postmaster General

Karnataka Circle

Palace Road,

Bangalore 560 001

....Respondent

(By Shri V.N. Holla, Senior Panel Counsel)

ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Shri V. N. Holla, learned counsel for the respondents, submits that they have filed Writ Petition No. 40409/2018.

2. Therefore with liberty CP is dismissed. Notices are discharged. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No. 170/00026/2018

Annexure C1 Copy of the order in O.A. No. 808/2016

Annexure C2 Copy of the order in Writ Petition No. 43106/2017

Annexure C3 Copy of the letter dated 22.03.2018

Annexure C4 Copy of the memo dated 27.03.2018

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